

ORISSA HIGH COURT**FILING REPORT AS ON :28/07/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0007266/2022	JITENDRA SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	COLLIERY /350 /2022 () //
2	BLAPL/0007267/2022	PARESH RANJAN MOHANTY @ GUDU VS STATE OF ODISHA	GYANALOKA MOHANTY VS	JAGATSINGPUR /199 /2022 () //
3	BLAPL/0007268/2022	SUBIR BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOSAGUMUDA /39 /2021 () //
4	BLAPL/0007269/2022	BIJAYA KUMAR BIRAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	POTTANGI /55 /2022 () //
5	BLAPL/0007270/2022	GANGADHAR JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KANPUR /79 /2022 () //
6	BLAPL/0007271/2022	ROHIT KUMAR BEHERA VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	KHURDA SADAR /114 /2022 () //
7	BLAPL/0007272/2022	GYANARANJAN SAHOO VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /6 /2022 () //
8	BLAPL/0007273/2022	ASIM KUMAR MOHANTY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /0 () //
9	BLAPL/0007274/2022	BHARAT NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /153 /2022 () //
10	BLAPL/0007275/2022	DIPUNA @ MAHESWAR PATRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /279 /2022 () //
11	BLAPL/0007276/2022	ANKUL BAGCHI @ ANUKUL BAGACHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /19 /2022 () //

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12	BLAPL/0007277/2022	SURYANARAYANA SATAPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BADABAZAR /157 /2022 () //
13	BLAPL/0007278/2022	HEMANTA ROUT @ ENDU VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	KHURDA MODEL /308 /2022 () //
14	BLAPL/0007279/2022	SIBA PRASAD SWAIN VS STATE OF ODISHA	SANGITA MOHANTY VS	PATTAMUNDAI /188 /2020 () //
15	BLAPL/0007280/2022	PRADEEP SAHU VS STATE OF ODISHA	S.S.RAY 2 VS	BADABAZAR /245 /2020 () //
16	BLAPL/0007281/2022	ALLARAKHA KHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	LALBAG /20 /2016 () //
17	BLAPL/0007282/2022	DAYA SAGAR VS STATE OF ODISHA	UMAKANTA BARIK VS	GOLAMUNDA /160 /2019 () //
18	BLAPL/0007283/2022	FIROZ MALLIK VS STATE OF ODISHA	ASWINI KUMAR MISHRA VS	ODAGAON /108 /2021 () //
19	BLAPL/0007284/2022	CHAGALI @ CHAGALI JENA VS STATE OF ODISHA	DEBASHIS MITRA VS	CHOUWAR /175 /2022 () //
20	BLAPL/0007285/2022	BIKI NAYAK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BADAGODA P.S. /193 /2022 () //
21	BLAPL/0007286/2022	PRASANTA KUMAR BEHERA @ PRASANT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /298 /2022 () //
22	BLAPL/0007287/2022	PRAFULLA DALEI VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	JEYPORE SADAR /80 /2021 () //
23	BLAPL/0007288/2022	RABINDRA DALAI @ RABINDRA KUMAR DALAI @ SANKOSH KUMAR SAMANTARAYA		KODALA /595 /2021

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		VS	VS	()
24	BLAPL/0007289/2022	STATE OF ODISHA RAJU DALEI	AMULYA RATNA PANDA	// KHANTAPADA /22 /2022
		VS	VS	()
25	BLAPL/0007290/2022	STATE OF ODISHA RAJENDRA PRUSTY	AMULYA RATNA PANDA	// / /0
		VS	VS	()
26	BLAPL/0007291/2022	STATE OF ODISHA BHIMSEN KAREI @ BITU	DURLLABHA RANJAN MISHRA	// barpalli /185 /2022
		VS	VS	()
27	BLAPL/0007292/2022	STATE OF ODISHA BALARAM HANSDA	DEBASISH SAMAL	// RUPSA /14 /2022
		VS	VS	()
28	BLAPL/0007293/2022	STATE OF ODISHA NITISH SINGH	MANAS KUMAR CHAND	// NANDAPUR /57 /2021
		VS	VS	()
29	BLAPL/0007294/2022	STATE OF ODISHA GANESH NAIK	BISWAJIT RANJAN TRIPATHY	// MOHANA /193 /2021
		VS	VS	()
30	BLAPL/0007295/2022	STATE OF ODISHA JOGINDRA PING	BISWAJIT RANJAN TRIPATHY	// GOVINDPUR /153 /2017
		VS	VS	()
31	BLAPL/0007296/2022	STATE OF ODISHA UTTAM @ DHUBA BARIHA	BHABANI SHANKAR DASPARIDA	// barpalli /59 /2022
		VS	VS	()
32	BLAPL/0007297/2022	STATE OF ODISHA BIJU @ SUBHAJIT SUR	RANJITA DHAL	// KAMARDA /75 /2020
		VS	VS	()
33	BLAPL/0007298/2022	STATE OF ODISHA UMESH CHANDRA SAHU	BHABANI SHANKAR DASPARIDA	// BALASORE SADAR /347 /2020
		VS	VS	()
34	BLAPL/0007299/2022	STATE OF ODISHA NABAKISHORE PRADHAN @ NABA PRADHAN	SANTOSH KUMAR SAMANTARAY	// TANGI (KHURDA) /20 /2022
		VS	VS	()

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35	BLAPL/0007300/2022	STATE OF ODISHA NALU @ PARSURAM BEHERA VS	DURLLABHA RANJAN MISHRA VS	// HANDAPA /180 /2022 ()
36	BLAPL/0007301/2022	STATE OF ODISHA MITHUN NAIK VS	SANTOSH KUMAR MAHANTY VS	// TARASINGI /181 /2022 ()
37	BLAPL/0007302/2022	STATE OF ODISHA AJU MALLICK VS	MONIKA SAMAL VS	// MADHUPATNA /219 /2021 ()
38	BLAPL/0007303/2022	STATE OF ODISHA BRAHMANANDA SAHOO VS	SUSANTA KUMAR LENKA VS	// BHARATPUR PS /254 /2022 ()
39	BLAPL/0007304/2022	STATE OF ODISHA NIKUNTA DIGAL VS	SUSANTA KUMAR LENKA VS	// BHARATPUR PS /254 /2022 ()
40	CMAPL/0000310/2022	STATE OF ODISHA VIP INDUSTRIES LTD. VS	ADV. VS	// () //
41	CMAPL/0000311/2022	STATE OF ODISHA SK.RAFIQ VS	ADV. VS	// () //
42	CMAPL/0000312/2022	FAFAN BIBI MANAGEMENT COMMITTEE,PARADEEP PORT,PARADEEP VS	ADV. VS	// () //
43	CMP/0000677/2022	SASHI BEHURA SRIKANTA NAYAK VS	BIKRAM RATH VS	// () //
44	CMP/0000678/2022	RADHANATH PANDA SUREKHA NAYAK VS	DWARIKA PRASAD MOHANTY VS	// () //
45	CONTC/0004891/2022	BHABANI SANKAR DAS MOUSUMI RATH VS	ADV. VS	// () //
		SAMARTHA VERMA,COLLECTOR CUM D.M,PURI		//

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46	CONTC/0004892/2022	GATIKRUSHNA HARICHANDAN VS PRIYA RANJAN SATPATHY,A.I.G OF POLICE,CUTTACK	ADV. VS	// 0 //
47	CONTC/0004893/2022	NARENDRA KUMAR SAHU VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
48	CONTC/0004894/2022	DILLIP KUMAR MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
49	CONTC/0004895/2022	MONALISHA MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
50	CONTC/0004896/2022	KULAMANI MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
51	CONTC/0004897/2022	JAGABANDHU MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
52	CONTC/0004898/2022	RANJIT BARIK VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
53	CONTC/0004899/2022	RAMESH CHANDRA MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
54	CONTC/0004900/2022	DIENDRA KUMAR MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
55	CONTC/0004901/2022	UGRESAN MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
56	CONTC/0004902/2022	BINOD BIHARI MAHANTA VS BISHNUPADA SETHY, I.A.S.	ADV VS	// 0 //
57	CONTC/0004903/2022	BIRENDRA KUMAR SAHU	ADV.	//

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		VS	VS	()
58	CONTC/0004904/2022	SATYABRATA SAHU, IAS SURENDRANATH PATNAIK	ADV	//
		VS	VS	()
59	CONTC/0004905/2022	MONA SHARMA, I.A.S. SANJIT KUMAR BINDHANI	ADV	//
		VS	VS	()
60	CONTC/0004906/2022	NIKUNJA BIHARI DHAL, I.A.S. RANJAN DAS	ADV.	//
		VS	VS	()
61	CONTC/0004907/2022	RAJEEV SHARMA,IFOS ASHOK KUMAR NAYAK	ADV.	//
		VS	VS	()
62	CONTC/0004908/2022	ANU GARG SANJEEV HALDAR	MONIKA SAMAL	//
		VS	VS	()
63	CRLA/0000601/2022	PRINCIPAL SECY. OF THE DEPT. OF HEALTH AND FAMILY WELFARE GOBINDA OJHA	DEBASHIS ROURAY	//
		VS	VS	BALIPATNA /9 /2022
64	CRLA/0000602/2022	STATE OF ODISHA ARUN KUMAR PRADHAN	DEBASAN DAS	//
		VS	VS	()
65	CRLA/0000603/2022	STATE OF ODISHA TIKI @ LOKANATH PRADHAN	SAUMYA RANJAN PRADHAN	//
		VS	VS	PURI SADAR /106 /2021
66	CRLA/0000604/2022	STATE OF ODISHA JUTU SANTOSH @ J. SANTOSH	PRATYUSHA NAIDU	//
		VS	VS	K.NUAGAON /51 /2017
67	CRLMA/0000187/2022	STATE OF ODISHA SWARNAPRAVA TARAI	ADV.	//
		VS	VS	PARADEEP /160 /2002
68	CRLMC/0002060/2022	STATE OF ODISHA DILU@SMRUTI RANJAN BRAHMA	SRIKANTA MAHUNTA	//
		VS	VS	JAKHAPURA /38 /2020

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69	CRLMC/0002061/2022	STATE OF ODISHA SMRUTI RANJAN MOHANTY@MUNA VS	GAGAN BIHARI SINGH VS	// JAGATPUR /299 /2022 ()
70	CRLMC/0002062/2022	STATE OF ODISHA TUNA KUMAR SAHU VS	SURYAKANTA DASH VS	// KODALA /133 /2010 ()
71	CRLMC/0002063/2022	STATE OF ODISHA GOPAL CHANDRA BISOI VS	RANJITA DHAL VS	// CUTTACK VIGILANCE /2 /2009 ()
72	CRLMC/0002064/2022	STATE OF ODISHA(VIG.) GOURANG BHOLA VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
73	CRLMP/0001538/2022	STATE OF ODISHA BENGULI MAJHI VS	SURYAKANTA DASMOHAPATRA VS	// / /0 ()
74	CRLMP/0001539/2022	STATE OF ODISHA KUMA SAMAL VS	SURYAKANTA DASMOHAPATRA VS	// / /0 ()
75	CRLMP/0001540/2022	STATE OF ODISHA RAMESH KUMAR SINGH VS	SURESH KUMAR PANDA VS	// / /0 ()
76	CRLMP/0001541/2022	STATE OF ODISHA TRINATH BEHERA VS	SURESH KUMAR PANDA VS	// / /0 ()
77	CRLMP/0001542/2022	STATE OF ODISHA SUMITRA SAHOO VS	SURESH KUMAR PANDA VS	// / /0 ()
78	CRLMP/0001543/2022	STATE OF ODISHA BHAGYALAXMI ROUT VS	SURESH KUMAR PANDA VS	// / /0 ()
79	CRLMP/0001544/2022	STATE OF ODISHA SARITA SAHU VS	ABHAYA KUMAR PARIDA VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLMP/0001545/2022	NARESH KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTNAIK VS	// () //
81	CRLMP/0001546/2022	PANU BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// () //
82	CRLREV/0000345/2022	GURUDEB@SUMAN DASH VS STATE OF ODISHA	JYOTIKANTA MOHAPATRA VS	// A.D.J.,BARGARH(Bargarh *) CT/0001145/2018
83	CRLREV/0000346/2022	NASIM KHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /43 /2021 () //
84	CRLREV/0000347/2022	ABHAY KUMAR PARIDA VS STATE OF ODISHA	BIBEKANANDA BHUYAN VS	BANKI /163 /2022 () //
85	LAA/0000034/2022	BISHNU PRIYA SAHU VS L.A.O.,KALAHANDI	MOHENDRA KUMAR MOHAPATRO VS	// () //
86	MACA/0000381/2022	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. VS SWAGATIKA MAHAPATRA	CHOPALINDRA SAMANTARAY VS	// () //
87	MATA/0000150/2022	RAJAN KUMAR LENKA VS PRANATI PRATAP@LENKA	AVIJIT PATNAIK VS	// () //
88	RSA/0000177/2022	MANORANJAN RAY VS SHREE BYASADEV JEW,KUNINDA	NIROD KUMAR SAHU VS	// () //
89	RVWPET/0000172/2022	BANK OF BARODA, NAYAPALLI BRANCH VS DEBADARSINI DASH @ MOHAPATRA	SIBADUTTA RAMAPRASAD MISHRA VS	// () //
90	TRP(C)/0000274/2022	SUCHISMITA DALAI VS BISWAJIT GADANAYAK	MANAS CHAND VS	// () //
91	WA/0001020/2022	STATE OF ODISHA	TARUN PATNAIK, ASC	//

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		VS	VS	0
92	WA/0001021/2022	KAMALA KANTA DAS STATE OF ODISHA	MANOJ KUMAR KHUNTIA, AGA	//
		VS	VS	0
93	WA/0001022/2022	ABHAYA CHARAN MOHANTY STATE OF ODISHA	SASWAT DAS, AGA	//
		VS	VS	0
94	WA/0001023/2022	ARUN KUMAR NATH STATE OF ODISHA	DEBENDRA KUMAR MOHANTY, ASC	//
		VS	VS	0
95	WA/0001024/2022	SARBESWAR JENA STATE OF ODISHA	PUSHPARAJ BHARADWAJ, ASC	//
		VS	VS	0
96	WA/0001025/2022	BASANTA KUMAR NAYAK STATE OF ODISHA	SASWAT DAS, AGA	//
		VS	VS	0
97	WA/0001026/2022	RAGHUNATH MOHAPATRA STATE OF ODISHA	SURYA NARAYAN PATNAIK, AGA	//
		VS	VS	0
98	WA/0001027/2022	RENUKA DEI STATE OF ODISHA	PURNA CHANDRA DAS, ASC	//
		VS	VS	0
99	WP(C)/0018988/2022	JAYANTA BEHERA RAJENDRA KUMAR NANDA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
100	WP(C)/0018989/2022	STATE OF ODISHA BIRA BHOI	JANAKI BALLAV SWAIN	//
		VS	VS	0
101	WP(C)/0018990/2022	STATE OF ORISSA MAGUNI BEHERA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
102	WP(C)/0018991/2022	STATE OF ODISHA KABITA UGRASANDI	KULDEEP MOHANTY	//
		VS	VS	0

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103	WP(C)/0018992/2022	STATE OF ODISHA AKHSHAYA KUMAR PRUSTY VS	KARUNAKAR RATH VS	// // ()
104	WP(C)/0018993/2022	STATE OF ORISSA SATYARANJAN PATRA VS	SAMIR KUMAR MISHRA VS	// // ()
105	WP(C)/0018994/2022	STATE OF ODISHA BIBHAS KUMAR PARIDA VS	AJAYA KUMAR MOHARANA VS	// // ()
106	WP(C)/0018995/2022	THE SECY. TO THE UNION OF INDIA, NEW DELHI SONALI SAMANTARAY VS	SANJIB KUMAR BHANJADEO VS	// // ()
107	WP(C)/0018996/2022	STATE OF ODISHA BAIRAGI SAHU VS	SANTOSH KUMAR NANDA VS	// // ()
108	WP(C)/0018997/2022	THE MD, IOCL, MUMBAI SUMANTA KUMAR NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
109	WP(C)/0018998/2022	STATE OF ORISSA STATE OF ODISHA VS	DHANANJAYA MUND, AGA VS	// // ()
110	WP(C)/0018999/2022	ARUN MUNDARY KRISHNA CHANDRA PRADHAN VS	SAROJ RANJAN SUBUDHI VS	// // ()
111	WP(C)/0019000/2022	STATE OF ODISHA KESHAB SAMAL VS	SAROJ RANJAN SUBUDHI VS	// // ()
112	WP(C)/0019001/2022	STATE OF ORISSA SIBA SANKAR SAHOO VS	AMBIKA PRASAD MISHRA VS	// // ()
113	WP(C)/0019002/2022	STATE OF ODISHA SIBA SANKAR SAHOO VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	// // () //

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114	WP(C)/0019003/2022	ARUNA KUMAR SAHU VS STATE OF ODISHA	SANJAYA KUMAR BEHERA VS	// 0 //
115	WP(C)/0019004/2022	DHARANIDHAR MUDULI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
116	WP(C)/0019005/2022	BASANT KUMAR PANI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
117	WP(C)/0019006/2022	STATE OF ODISHA VS RAJESH KUMAR MAHARANA	DHANANJAYA MUND, AGA VS	// 0 //
118	WP(C)/0019007/2022	SHASIKANTA DANDAPAT VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //
119	WP(C)/0019008/2022	SUBAS CHANDRA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
120	WP(C)/0019009/2022	SUDHANSU BISWAL VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	// 0 //
121	WP(C)/0019010/2022	NURSINGH CHARAN PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
122	WP(C)/0019011/2022	BATAKRUSHNA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
123	WP(C)/0019012/2022	TAPAN KUMAR DAS VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// 0 //
124	WP(C)/0019013/2022	KALANDI CHARAN DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
125	WP(C)/0019014/2022	FAKIR CHARAN BARIK	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
126	WP(C)/0019015/2022	STATE OF ODISHA PRATAP CHANDRA ROUT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
127	WP(C)/0019016/2022	STATE OF ORISSA SIBA PRASAD BARIK	HARISH CHANDRA SAHOO	//
		VS	VS	0
128	WP(C)/0019017/2022	STATE OF ODISHA AKULA SAHU	KURESH PRASAD DASH	//
		VS	VS	0
129	WP(C)/0019018/2022	STATE OF ORISSA STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
130	WP(C)/0019019/2022	DILIP ORAM SATYABATI PATRA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0
131	WP(C)/0019020/2022	STATE OF ODISHA JAYRAM SINGH	BRAJA MOHAN SARANGI	//
		VS	VS	0
132	WP(C)/0019021/2022	STATE OF ORISSA AKHTAR ALI KHAN	BRAJA MOHAN SARANGI	//
		VS	VS	0
133	WP(C)/0019022/2022	REGIONAL MANAGER, RBI, BBSR SIDHARTHA SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
134	WP(C)/0019023/2022	R.T.O.,BALASORE BHASKAR CHANDRA SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
135	WP(C)/0019024/2022	R.T.O.,BALASORE SAMPAD KUMAR JENA	DEEPALI MAHAPATRA	//
		VS	VS	0
136	WP(C)/0019025/2022	STATE OF ODISHA BHASKAR CHANDRA SWAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0

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137	WP(C)/0019026/2022	R.T.O.,BALASORE SARTHAK SWAIN VS	BRAJA MOHAN SARANGI VS	// // ()
138	WP(C)/0019027/2022	R.T.O.,BALASORE BARADA KANHU CHARAN VS	BRAJA MOHAN SARANGI VS	// // ()
139	WP(C)/0019028/2022	R.T.O.,BBSR I SABITA SWAIN VS	BRAJA MOHAN SARANGI VS	// // ()
140	WP(C)/0019029/2022	R.T.O.,BALASORE SARTHAK SWAIN VS	BRAJA MOHAN SARANGI VS	// // ()
141	WP(C)/0019030/2022	R.T.O.,BALASORE MANOJ KUMAR SAHOO VS	SAROJ RANJAN SUBUDHI VS	// // ()
142	WP(C)/0019031/2022	STATE OF ODISHA BHASKAR CHANDRA SWAIN VS	BRAJA MOHAN SARANGI VS	// // ()
143	WP(C)/0019032/2022	R.T.O.,BALASORE PRAMOD RANJAN DASH VS	DR. BINODA KUMAR MISHRA VS	// // ()
144	WP(C)/0019033/2022	STATE OF ODISHA SANDEEP KUMAR SENAPATI VS	PRASANTA KUMAR JENA VS	// // ()
145	WP(C)/0019034/2022	JYOTIRMAYEE SENAPATI @ SAHOO ANNAPURNA SINHA VS	SABYASACHI MISHRA VS	// // ()
146	WP(C)/0019035/2022	R.T.O., ROURKELA PURNA CHANDRA NAYAK VS	PRASANTA KUMAR NANDA VS	// // ()
147	WP(C)/0019036/2022	SUB DIVISIONAL MAGISTRATE, KEONJHAR RAJENDRA PRASAD SAMAL VS	CHIRANJEEV BIDYABHUSHAN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0019037/2022	ASHWINI KUMAR DAS VS STATE OF ODISHA	SATRUGHNA DASH VS	// 0 //
149	WP(C)/0019038/2022	BHAGIRATHI SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
150	WP(C)/0019039/2022	PRASANNA KUMAR PANDA VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
151	WP(C)/0019040/2022	JAYANTA KUMAR DAS VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
152	WP(C)/0019041/2022	RANJIT JHA VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	// 0 //
153	WP(C)/0019042/2022	DHANESWAR BEHERA VS THE STATE OF ORISSA	ANUP KUMAR BOSE VS	// 0 //
154	WP(C)/0019043/2022	DHIRENDRA TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	WP(C)/0019044/2022	LOKANATH SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
156	WP(C)/0019045/2022	PABITRA KUMAR BEHERA VS NTPC SAIL POWER COMPANY PVT. LTD., NEW DELHI	SADASIVA PATRA 1 VS	// 0 //
157	WP(C)/0019046/2022	MANAS RANJAN THAKUR VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
158	WP(C)/0019047/2022	BASANTI SAHOO VS PRINCIPAL SECY.-CUM-COMMNR., ENERGY DEPT., BBSR	ASHOK KUMAR SARANGI VS	// 0 //
159	WP(C)/0019048/2022	JAYANTEE NANDA	TARUNKANTA PATTANAYAK	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0019049/2022	DR. AJIT DAS	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0019050/2022	JHARANA PATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0019051/2022	MAHESH ROHIDAS	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., JHARSUGUDA		//
163	WP(C)/0019052/2022	KHIROD KUMAR JENA	DEBASIS SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0019053/2022	PARAMANANDA SETHI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0019054/2022	THE SECY.,PORT BUILDERS ASSOCIATION, PARADEEP	ABHIRAM KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
166	WP(C)/0019055/2022	AZMATUN NISHA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0019056/2022	PRABODHA KUMAR SENAPATI	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0019057/2022	KRUSHNA CHANDRA PASAYAT	RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0019058/2022	PRATAP CHANDRA DAS	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0019059/2022	SUBHASISH SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0019060/2022	STATE OF ORISSA DURGA PRASAD PRADHAN VS	SUBASH CH PANI VS	// // 0
172	WP(C)/0019061/2022	STATE OF ODISHA SURESH KUMAR AGRAWAL VS	SUBASH CH PANI VS	// // 0
173	WP(C)/0019062/2022	STATE OF ODISHA RUNUPAMA BEHERA VS	SUBASH CH PANI VS	// // 0
174	WP(C)/0019063/2022	STATE OF ODISHA RUNUPAMA BEHERA VS	SUBASH CH PANI VS	// // 0
175	WP(C)/0019064/2022	STATE OF ODISHA CHHABI PARIDA VS	SUBASH CH PANI VS	// // 0
176	WP(C)/0019065/2022	STATE OF ODISHA RAHUL SEN VS	SUBASH CH PANI VS	// // 0
177	WP(C)/0019066/2022	STATE OF ODISHA MAMATARANI MOHAPATRA VS	SUBASH CH PANI VS	// // 0
178	WP(C)/0019067/2022	STATE OF ODISHA SIBA CHARAN SAHOO VS	BIBEKANANDA BHUYAN VS	// // 0
179	WP(C)/0019068/2022	STATE OF ODISHA SAMARU BEHERA VS	DURGA PRASAD S. MALLICK VS	// // 0
180	WP(C)/0019069/2022	THE IG OF REGISTRATION, ODISHA BASANTA GOUDA VS	PRAVASH CHANDRA JENA VS	// // 0
181	WP(C)/0019070/2022	STATE OF ODISHA SANKAR GOUDA @ SHANKAR GOUDA VS	PRAVASH CHANDRA JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0019071/2022	AJAY PALEI @ AJAY KUMAR POLAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// () //
183	WP(C)/0019072/2022	KALI PRASAD MISHRA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// () //
184	WP(C)/0019073/2022	RADHABALLAV BISWAL VS MD, PARADEEP PHOSPHATE LTD., JAGATSINGHPUR	KARUNAKAR RATH VS	// () //
185	WP(C)/0019074/2022	ALL ODISHA PANCHAYAT EXECUTIVE OFFICER ASSOCIATION VS ADDL. CHIEF SECY. TO GOVT. OF ODISHA	SOCALIN KUMAR OJHA VS	// () //
186	WP(C)/0019075/2022	LALAT KUMAR @ KISHOR KHUNTIA VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// () //
187	WP(C)/0019076/2022	BHRAMARBAR SAHOO VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// () //
188	WP(C)/0019077/2022	BICHITRANANDA SAHOO VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// () //
189	WP(C)/0019078/2022	CHANDAN PRASAD SAHOO VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// () //
190	ABLAPL/0009164/2022	BIJAYA KUMAR SETHY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /324 /2022 () //
191	ABLAPL/0009165/2022	SK. ABDUL AZIM VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JHARPOKHARIA /154 /2022 () //
192	ABLAPL/0009166/2022	CHIPI @ LALATENDU JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /214 /2021 () //
193	ABLAPL/0009167/2022	KALANDI NAYAK	ADITI HOTA	COLLIERY /287 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :28/07/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	ABLAPL/0009168/2022	STATE OF ODISHA LALITA KANTA MOHANTY	BIKRAM KESHARI BAL	// TIRTOL /450 /2021
		VS	VS	()
195	ABLAPL/0009169/2022	STATE OF ODISHA SASI SEKHAR RAY	SAMBEET PATTANAYAK	// DELANGA /191 /2022
		VS	VS	()
196	ABLAPL/0009170/2022	STATE OF ODISHA AVINNA CHARAN DAS	MANOJ KUMAR MALLICK	// CHAULIAGANJA /227 /2022
		VS	VS	()
197	ABLAPL/0009171/2022	STATE OF ODISHA MD SAJID KHAN	DEEPAK KU SAHOO	// KENDRAPARA /114 /2022
		VS	VS	()
198	ABLAPL/0009172/2022	STATE OF ODISHA ARUN KUMAR SARANGI	SIDDHARTHA SAMAL	// KEONJHAR TOWN /106 /2021
		VS	VS	()
199	ABLAPL/0009173/2022	STATE OF ODISHA GHANA SHYAM BHATI	JAGABANDHU SAHU	// SAINTALA /67 /2017
		VS	VS	()
200	ABLAPL/0009174/2022	STATE OF ODISHA MINATI JENA	KALINGA KESHARI MOHAPATRA	// / /0
		VS	VS	()
201	ABLAPL/0009175/2022	STATE OF ODISHA PREETIBALA PANDA	HRUDANANDA MOHAPATRA	// BANDOMUNDA /127 /2022
		VS	VS	()
202	ABLAPL/0009176/2022	STATE OF ODISHA TUNU BARIK @ TUNU BEHERA	AMITABH PRADHAN	// HIRAKUD /166 /2022
		VS	VS	()
203	ABLAPL/0009177/2022	STATE OF ODISHA SATYAJIT MOHAPATRA @ DIPU	CHANDANA MISHRA	// KHURDA MODEL /356 /2022
		VS	VS	()
204	ABLAPL/0009178/2022	STATE OF ODISHA NAKA @ SAUKAT KHAN	DEEPAK KU SAHOO	// KENDRAPARA /85 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	ABLAPL/0009179/2022	STATE OF ODISHA LIPAN MALIK VS	ALEKHA CHANDRA SARANGI VS	// JAJPUR SADAR /102 /2021 ()
206	ABLAPL/0009180/2022	STATE OF ODISHA HIMADRI BHUSAN KUANRA @ HIMADRI BHUSAN KUANRA	SMRITI RANJAN MOHAPATRA VS	// MANGALPUR /388 /2022 ()
207	ABLAPL/0009181/2022	STATE OF ODISHA PRAPHULA KUMAR BARIK VS	ACHYUTANANDA PATTNAIK VS	// DHAMNAGAR /109 /2022 ()
208	ABLAPL/0009182/2022	STATE OF ODISHA JALENDRA @ JALANDHAR MALLIK @ MALLICK VS	JAYANTA KUMAR MAJHI VS	// SINGLA /140 /2022 ()
209	ABLAPL/0009183/2022	STATE OF ODISHA GADADHAR MALLIK VS	UDIT RANJAN JENA VS	// /0 ()
210	ABLAPL/0009184/2022	STATE OF ODISHA A. SRIKANTA VS	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /211 /2020 ()
211	ABLAPL/0009185/2022	STATE OF ODISHA HRUDANANDA DALEI VS	ANIRUDHA DAS VS	// DHENKANAL TOWN /264 /2022 ()
212	ABLAPL/0009186/2022	STATE OF ODISHA BALARAM SAHOO VS	MANAS KUMAR CHAND VS	// BALIPATNA /128 /2022 ()
213	ABLAPL/0009187/2022	STATE OF ODISHA ALOK @ KASHIA BHUINYA VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /159 /2022 ()
214	ABLAPL/0009188/2022	STATE OF ODISHA RAKESH KUMAR SAHOO VS	MANAS KUMAR CHAND VS	// BALIPATNA /128 /2022 ()
215	ABLAPL/0009189/2022	STATE OF ODISHA LOCHAN BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// BAGHAMARI /81 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	ABLAPL/0009190/2022	SACHIDANANDA SAHU VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	SAHADEV KHUNTA /171 /2022 () //
217	ABLAPL/0009191/2022	DEVENDRA SHARMA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	AUL /201 /2022 () //
218	ABLAPL/0009192/2022	HARE KRISHNA BISOIYI VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /20 /2022 () //
219	ABLAPL/0009193/2022	UMAKANTA MISHRA VS STATE OF ODISHA	MELITUNJAY BANERJEE VS	PURI SADAR /435 /2021 () //
220	ABLAPL/0009194/2022	CHANDRAKANTA PRADHAN VS STATE OF ODISHA	MELITUNJAY BANERJEE VS	BRAHMAGIRI /102 /2022 () //
221	ABLAPL/0009195/2022	MAHIMA JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALIAPAL /111 /2022 () //
222	ABLAPL/0009196/2022	PRASHANTA ARIYA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /12 /2022 () //
223	ABLAPL/0009197/2022	RAGHUNATH SAHANI VS STATE OF ODISHA	AMIT KUMAR NATH VS	BALASORE SADAR /380 /2020 () //
224	ABLAPL/0009198/2022	BARJU @ BRAJA BANDHU SAHOO VS STATE OF ODISHA	SALAUDDIN KHAN VS	KAMAKHYANAGAR /280 /2022 () //
225	ABLAPL/0009199/2022	ANADI CHARAN DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PURUNAKATAK /28 /2021 () //
226	ABLAPL/0009200/2022	PRAMOD JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /132 /2022 () //
227	ABLAPL/0009201/2022	SIBA PRASAD MISHRA	SANJIB KUMAR BHANJADEO	KHURDA MODEL /353 /2022

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
228	ABLAPL/0009202/2022	VS STATE OF ODISHA BASANTI MAHAKUL @ MAHAKUD	VS PRASHANTA KUMAR NAYAK	() // /0
229	ABLAPL/0009203/2022	VS STATE OF ODISHA RAMESH SAHOO	VS SURYAKANTA DWIBEDI	() // JHARPOKHARIA /154 /2022
230	ABLAPL/0009204/2022	VS STATE OF ODISHA DEBENANDA BEHERA @ SUBASH BEHERA	VS BYOMAKESH TRIPATHY	() // PHULBANI TOWN /87 /2016
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :28/07/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	11/2022 CRLMA/187/2022	SWARNAPRAVA TARAI-MP	ADV.
2	67/2022 JCRLA/78/2004	SIMANCHAL POLAI-MP	PARTHA SARATHI DAS
3	68/2022 JCRLA/15/2022	SURESH CHANDRA PADHY-MP	(MR.A.K.DAS)
4	69/2022 JCRLA/122/2017	SOUKILAL BUDEK@PARDESI-MP	
5	141/2022 CMAPL/156/2022	KABITA MOHANTY-MP	TAPAN KUMAR SAHU
6	142/2022 CMAPL/226/2022	DAMODAR ROUT-MP	PRAMOD KUMAR JENA
7	143/2022 CMAPL/311/2022	SK.RAFIQ-MP	ADV.
8	144/2022 CMAPL/312/2022	MANAGEMENT COMMITTEE,PARADEEP PORT,PARADEEP-MP.	
9	197/2022 CONTC/5966/2021	ALL ODISHA CONTRACTORS ASSOCIATION-MP	SOUMYA MISHRA
10	257/2022 CRLMP/1251/2022	SANJAY BHUYAN-MP	PRASANTA KUMAR NANDA
11	285/2022 WPC(OA)/1497/2016	SRIKANTA PATRA-MP	G.P.PATNAIK
12	286/2022 WPC(OA)/1439/2016	ASHOK KUMAR RAISINGH-MP	M/S G.P. PATNAIK
13	287/2022 WPC(OA)/1006/2017	SURJYA KUMARI NAIK-MP	RANJIT MOHANTY
14	308/2022 TRP(C)/107/2022	JAGYASENI DAS-MP	ALOK KUMAR MOHAPATRA
15	309/2022 TRP(C)/274/2022	SUCHISMITA DALAI-MP	MANAS CHAND
16	443/2022 FAO/292/2022	D.M, M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
17	470/2022 CRLREV/330/2022	SABYASACHI MISHRA-MP	AJIT KUMAR TRIPATHY
18	471/2022 CRLREV/161/2022	SUBHAM BEHERA-MP	TUKUNA KUMAR MISHRA
19	728/2022 WPC(OAC)/1457/2016	SAGARIKA HOTA-MP	MANOJ KUMAR KHUNTIA
20	729/2022 WPC(OAC)/1381/2016	SUNIL KUMAR ROUT-MP	M/S SANJIB MOHANTY
21	730/2022 WPC(OAC)/1456/2016	ROJALIN PRUSTY-MP	M/S MANOJA KUMAR KHUNTIA
22	731/2022 WPC(OAC)/1481/2016	MADAN SUNDAR PRADHAN-MP	M/S K.K. SWAIN
23	732/2022 WPC(OAC)/1481/2016	MADAN SUNDAR PRADHAN-MP	M/S K.K. SWAIN
24	746/2022 CMP/667/2022	MANJU DEVI PODDAR-MP	SISIR KUMAR PUROHIT
25	747/2022 CMP/677/2022	SRIKANTA NAYAK-MP	BIKRAM RATH
26	748/2022	UMAKANTA DWIBEDI-MP	M/S.GAUTAM MISRA

27	CMP/501/2016 749/2022	SUREKHA NAYAK-MP	DWARIKA PRASAD MOHANTY
28	CMP/678/2022 750/2022	LEELA SAHOO-MP	
29	CMP/331/2022 751/2022	KRUSHNA CHANDRA PATRA-MP	S.D.DAS
30	CMP/226/2020 771/2022	D.M.(LEGAL) M/S. ORIENTAL INSURANCE CO. L.T.D-MP	PRASANTA KUMAR MAHALI
31	MACA/370/2022 772/2022	KUNTI DEI-MP	K.C.NAYAK, M/S BISWAJEET MOHANTY
32	MACA/41/2021 773/2022	THE ICICI LOMBARD GENERAL INSURANCE CO.LTD-MP	
33	MACA/458/2017 774/2022	MAMATA BEHERA-MP	M/S.K.C.NAYAK
34	MACA/607/2019 775/2022	PARSHURAM MANDAL-MP	M/S.D.C.SWAIN
35	MACA/598/2018 776/2022	PARSHURAM MANDAL-MP	M/S.D.C.SWAIN
36	MACA/598/2018 777/2022	TANMAYA KU.MANDAL-MP	DIBYA CHARAN SWAIN
37	MACA/583/2018 778/2022	TANMAYA KU.MANDAL-MP	DIBYA CHARAN SWAIN
38	MACA/583/2018 779/2022	TANMAYA KU.MANDAL-MP	DIBYA CHARAN SWAIN
39	MACA/583/2018 780/2022	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD-MP	GOPAL CHANDRA SAMANTARAY
40	MACA/381/2022 802/2022	MUKUNDA PR.BEHERA-MP	M/S.SATYABADI MANTRY
41	RSA/264/2014 803/2022	MANORANJAN RAY-MP	NIROD KUMAR SAHU
42	RSA/177/2022 804/2022	MANORANJAN RAY-MP	NIROD KUMAR SAHU
43	RSA/177/2022 951/2022	RAJENDRA BEHERA @ MUNA BEHERA-MP	
44	ABLAPL/4341/2021 952/2022	SAMBIT KU NAYAK-MP	
45	ABLAPL/3164/2021 953/2022	SUSAMA SAHOO-MP	
46	ABLAPL/16842/2021 954/2022	SESHADEV NAYAK-MP	
47	ABLAPL/3968/2020 955/2022	ALEKH CHARAN ROUT-MP	
48	ABLAPL/7974/2020 1156/2022	ARUN KUMAR PRADHAN-MP	DEBASNAN DAS
49	CRLA/602/2022 1157/2022	ARUN KUMAR PRADHAN-MP	DEBASNAN DAS
50	CRLA/602/2022 1158/2022	CHITTARANJAN LAL-MP	M/S.H.N.MOHAPATRA
51	CRLA/158/2015 1159/2022	JUTU SANTOSH @ J. SANTOSH-MP	PRATYUSHA NAIDU
52	CRLA/604/2022 1160/2022	SURESH CH.MISHRA-MP	M/S.GAUTAM MUKHERJI
53	CRLA/59/2011 1161/2022	KRUSHNA CHANDRA BALA-MP	M/S.MANAS CHAND
54	CRLA/710/2017 1334/2022	SUSANTA MATTAM-MP	PRASANTA KUMAR NANDA
55	BLAPL/6530/2022 1335/2022	LAXMIPRIYA BEHERA @ PARIDA-MP	DEEPAK KU SAHOO
56	BLAPL/4934/2022 1336/2022	SIBA PRASAD SWAIN-MP	SANGITA MOHANTY
57	BLAPL/7279/2022 1337/2022	BABU @ PRATAP DAS-MP	
	BLAPL/2886/2022		

58	1338/2022 BLAPL/6327/2022	SUKANTA DEB-MP	BISHNU PRASAD PRADHAN
59	1339/2022 BLAPL/2987/2022	SUNDRAM CHARAN-MP	PRABHU PRASANNA BEHERA
60	1340/2022 BLAPL/10573/2021	BIJAY SETHI-MP	
61	1634/2022 CRLMC/2036/2022	AMIT DAS@AMIT KUMAR DAS-MP	SUJATA JENA
62	1635/2022 CRLMC/1881/2022	SIMANCHALO PATRO-MP	BIJAYA KUMAR BEHERA 1, D.MOHAPATRA
63	1636/2022 CRLMC/2063/2022	GOPAL CHANDRA BISOI-MP	RANJITA DHAL
64	1637/2022 CRLMC/2064/2022	GOURANG BHOLA-MP	SANJIB KUMAR BHANJADEO
65	2527/2022 WA/1020/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
66	2528/2022 WA/1020/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
67	2529/2022 WA/1021/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
68	2530/2022 WA/1021/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
69	2531/2022 WA/1021/2022	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, AGA
70	2532/2022 WA/1022/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
71	2533/2022 WA/1022/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
72	2534/2022 WA/1022/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
73	2535/2022 WA/1019/2022	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY, ASC
74	2536/2022 WA/1016/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
75	2537/2022 WA/1023/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
76	2538/2022 WA/1023/2022	STATE OF ODISHA-MP	DEBENDRA KUMAR MOHANTY, ASC
77	2539/2022 WA/1024/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
78	2540/2022 WA/1024/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
79	2541/2022 WA/1025/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
80	2542/2022 WA/1025/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
81	2543/2022 WA/1025/2022	STATE OF ODISHA-MP	SASWAT DAS, AGA
82	2544/2022 WA/1026/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, AGA
83	2545/2022 WA/1026/2022	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, AGA
84	2546/2022 WA/1027/2022	STATE OF ODISHA-MP	PURNA CHANDRA DAS, ASC
85	2547/2022 WA/1027/2022	STATE OF ODISHA-MP	PURNA CHANDRA DAS, ASC
86	10147/2022 WP(C)/18991/2022	KABITA UGRASANDI-MP	KULDEEP MOHANTY
87	10148/2022 WP(C)/18992/2022	AKHSHAYA KUMAR PRUSTY-MP	KARUNAKAR RATH
88	10149/2022 WP(C)/18993/2022	SATYARANJAN PATRA-MP	SAMIR KUMAR MISHRA
89	10150/2022	SONALI SAMANTARAY-MP	SANJIB KUMAR BHANJADEO

90	WP(C)/18995/2022 10151/2022	BAIRAGI SAHU-MP	SANTOSH KUMAR NANDA
91	WP(C)/18996/2022 10152/2022	ARUNA KUMAR SAHU-MP	SANJAYA KUMAR BEHERA
92	WP(C)/19003/2022 10153/2022	TAPAN KUMAR DAS-MP	NIRMAL CHANDRA DAS
93	WP(C)/19012/2022 10154/2022	HEMA DAS-MP	M/S.ALEKHA CH.MOHANTY
94	WP(C)/10030/2018 10155/2022	HEMA DAS-MP	M/S.ALEKHA CH.MOHANTY
95	WP(C)/10030/2018 10156/2022	SAMPAD KUMAR JENA-MP	DEEPALI MAHAPATRA
96	WP(C)/19024/2022 10157/2022	DR.KRUPASINDHU SAHU-MP	SOUBHAGYA SWAIN
97	WP(C)/17040/2022 10158/2022	TRILOCHAN BARIK-MP	
98	WP(C)/15677/2022 10159/2022	PRAMOD RANJAN DASH-MP	DR. BINODA KUMAR MISHRA
99	WP(C)/19032/2022 10160/2022	KRUSHNAPRIYA BISWAL-MP	
100	WP(C)/2164/2010 10161/2022	ASHWINI KUMAR DAS-MP	SATRUGHNA DASH
101	WP(C)/19037/2022 10162/2022	PRASANNA KUMAR PANDA-MP	SOUMENDRA PATTANAIAK
102	WP(C)/19039/2022 10163/2022	DHANESWAR BEHERA-MP	ANUP KUMAR BOSE
103	WP(C)/19042/2022 10164/2022	VIVEKANANDA SCHOOL OF INTEGRAL EDUCATION, BBSRUPN	SRUBODH KUMAR MOHANTY
104	WP(C)/17089/2022 10165/2022	VIVEKANANDA SCHOOL OF INTEGRAL EDUCATION, BBSRUPN	SRUBODH KUMAR MOHANTY
105	WP(C)/17089/2022 10166/2022	MANAS RANJAN THAKUR-MP	BISWABIHARI MOHANTY
106	WP(C)/19046/2022 10167/2022	BASANTI SAHOO-MP	ASHOK KUMAR SARANGI
107	WP(C)/19047/2022 10168/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
108	WP(C)/18998/2022 10169/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
109	WP(C)/18998/2022 10170/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
110	WP(C)/19006/2022 10171/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
111	WP(C)/19006/2022 10172/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
112	WP(C)/19018/2022 10173/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
113	WP(C)/19018/2022 10174/2022	JAYANTEE NANDA-MP	TARUNKANTA PATTANAYAK
114	WP(C)/19048/2022 10175/2022	THE SECY.,PORT BUILDERS ASSOCIATION, PARADEEP PORT	SRUBODH KUMAR MOHAPATRA
115	WP(C)/19054/2022 10176/2022	SAMARENDRA PARIJA-MP	
116	WP(C)/35400/2021 10177/2022	PRABODHA KUMAR SENAPATI-MP	SURYAKANTA DASH
117	WP(C)/19056/2022 10178/2022	SASTHI RANI MANDAL-MP	SANKAR PRASAD PANI
118	WP(C)/21411/2020 10179/2022	STATE OF ODISHA-MP	SR.STANDING COUNSEL S AND ME
119	WP(C)/15179/2019 10180/2022	NIRANJAN BARIK-MP	
120	WP(C)/8941/2022 10181/2022	THE GM, IFFCO TOKIO GENERAL INSURANCE CO LTD., HIRANINIPATI	
	WP(C)/15785/2022		

121	10182/2022 WP(C)/13132/2022	KORAPUT DISTRICT PVT. BUS EMPLOYEES UNION-MP	SIDHARTHA MISHRA
122	10183/2022 WP(C)/14574/2022	DR.SULATA MOHAPATRA-MP	
123	10184/2022 WP(C)/3544/2016	STATE OF ODISHA-MP	SENIOR STANDING COUNSELS and ME
124	10185/2022 WP(C)/40372/2021	LAXMIPRIYA DAS-MP	
125	10186/2022 WP(C)/19059/2022	SUBHASISH SAHOO-MP	ARUN KUMAR PATRA
126	10187/2022 WP(C)/19059/2022	SUBHASISH SAHOO-MP	ARUN KUMAR PATRA
127	10188/2022 WP(C)/21369/2014	SURESH KU.GAUTAM-MP	
128	10189/2022 WP(C)/19067/2022	SIBA CHARAN SAHOO-MP	BIBEKANANDA BHUYAN
129	10190/2022 WP(C)/13999/2022	DR. ASHOK KUMAR NANDA-MP	PARTHA MUKHERJI
130	10191/2022 WP(C)/14792/2012	PRASANA KU.PADHI-MP	
131	10192/2022 WP(C)/19069/2022	BASANTA GOUDA-MP	PRAVASH CHANDRA JENA
132	10193/2022 WP(C)/19070/2022	SANKAR GOUDA @ SHANKAR GOUDA-MP	PRAVASH CHANDRA JENA
133	10194/2022 WP(C)/19071/2022	AJAY PALEI @ AJAY KUMAR POLAI-MP	PRAVASH CHANDRA JENA
134	10195/2022 WP(C)/19072/2022	KALI PRASAD MISHRA-MP	MANOJ KUMAR MOHANTY
135	10196/2022 WP(C)/19073/2022	RADHABALLAV BISWAL-MP	KARUNAKAR RATH
136	10197/2022 WP(C)/18501/2022	BLACK DIAMOND TECHNICAL EDUCATION SOCIETY, JHARSUGUDA-MP	SHASHI KUMAR MISHRA I
137	10198/2022 WP(C)/19074/2022	ALL ODISHA PANCHAYAT EXECUTIVE OFFICER ASSOCIATION, BSRM, OJHA	SWAPNA BISHARA
138	10199/2022 WP(C)/19075/2022	LALAT KUMAR @ KISHOR KHUNTIA-MP	SOMADARSAN MOHANTY
139	10200/2022 WP(C)/19076/2022	BHRAMARBAR SAHOO-MP	SOMADARSAN MOHANTY
140	10201/2022 WP(C)/19077/2022	BICHITRANANDA SAHOO-MP	SOMADARSAN MOHANTY
141	10202/2022 WP(C)/19078/2022	CHANDAN PRASAD SAHOO-MP	SOMADARSAN MOHANTY
142	10203/2022 WP(C)/9489/2022	UDHABA PADHY-MP	